# AMITY INTERNATIONAL MOOT COURT COMPETITION 2019

**Amity Law School, Noida, Amity University Uttar Pradesh**

**Team Registration Form**



*Date:*

Name of the Institution:

Address:

# Contact Person (A member of the team to whom all communication related to the competition shall be made)

Name: Phone Number:

Email Address:

# Details of Speaker 1

Name: Gender: Course: Semester:

Contact Number: Email id: Signature:

# Details of Speaker 2

Name: Gender: Course: Semester:

Contact Number: Email id: Signature:

# Details of Researcher

Name: Gender: Course: Semester:

Contact Number: Email id: Signature:

# Payment of Registration Fee

For Indian teams and for teams participating from SAARC countries the registration fees shall be INR 5000. All other Teams shall pay US

$165 or 115 Euros as registration fee. The participating teams are required to send a Demand Draft drawn in favor of **"Amity University Uttar Pradesh"** payable at **NOIDA.**

# DRAFT DETAILS

Bank DD Number: Bank Name: Date of issue:



**Signature of the Head of Institution**

**Seal of the Institution**

The Demand Draft shall be in the name of **AMITY UNIVERSITY UTTAR PRADESH**, payable at **NOIDA**.

The Demand Draft is to be sent, along with the Registration Form, to the following address:-

**Subject: Application for REGN. For AIM 2019 To**

**Dr. Shefali Raizada**

**Additional Director/HoI**

# Amity Law School, Noida, I-2 Block, Amity University Uttar Pradesh, Sector-125, Noida (U.P.)

**Pin Code: 201303**